

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH:  
MUMBAI.

O.A. No.97/94

THIS THE 22ND DAY OF JUNE, 1999.

HON'BLE MR.JUSTICE K.M.AGARWAL, CHAIRMAN  
HON'BLE MR.R.K.AHOOJA, MEMBER(A)

Shri Arunkumar Jain  
Holding the Substantive  
post of Waiter- Dinning Car  
under Assistant Commercial Manager(Mobile)  
Western Railway,  
Bombay Central, Bombay-400 008.  
C/o G.S.Walia, Advocate  
High Court, 16, Maharashtra Bhawan  
Bora Masjid Street,  
Fort, Bombay-400 001. ....

Applicant

(BY ADVOCATE SHRI G.S.WALIA)

Vs.

1. Union of India, through  
General Manager  
Western Railway  
H.Q. Office,  
Churchgate  
Bombay-400 021.
2. Chief Commercial Manager  
(Catering)  
Western Railway H.Q. Office,  
Churchgate,  
Bombay-400 020.
3. Assistant Commercial Manager  
(Catering)  
Western Railway  
Bombay Central,  
Bombay-400 008.

.... Respondents

(BY ADVOCATE SHRI V.S.MASURKAR)

ORDER(ORAL)

JUSTICE K.M.AGARWAL:

*Jan* The learned counsel for the applicant states that the applicant

has been selected to the post of Bill Issuer and accordingly this O.A. has become infructuous. Under the circumstances, this O.A. is hereby dismissed as having become infructuous. No costs.

*Jm*  
( K.M.AGARWAL)  
CHAIRMAN

*R.K.Ahuja*  
( R.K.AHOOJA)  
MEMBER(A)